

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 00302 of 2012-DB

[Arising out of Order-in-Original/Appeal No 07-COMMISSIONER-2012 dated 26.09.2012
passed by Commissioner of CUSTOMS-JAMNAGAR (PREV.)]

Vihar Shipping Agency Pvt Limited

.... Appellant

G-13, Sahajanand Complex, Ghogha Road,
BHAVNAGAR, GUJARAT

VERSUS

Commissioner of Customs (Prev.), Jamnagar

.... Respondent

Sharda House, Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

APPEARANCE :

Shri Anil Gidwani, Advocate for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 14.09.2023

DATE OF DECISION: 11.10.2023

FINAL ORDER NO.

C.L. MAHAR :

Appeal disposed of. For order see order of date in Customs Appeal No.
305 of 2012-DB.

**(Somesh Arora)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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